



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09/04/2019

O.A./260/1016/2013

JAGANNATH DEHURY

-V/S-

BHARAT SANCHAR NIGAM LTD

ITEM NO: 61

FOR APPLICANTS(S) Adv. : MR.D.K.PANDA

FOR RESPONDENTS(S) Adv.: MR.K.C.KANUNGO

Notes of The Registry	Order of The Tribunal				
	<p>Learned counsel for the applicant submitted that he does not have any instructions from the applicant. In view of this, the O.A. is disposed of as not being pressed. Learned counsel for the respondents is present and heard.</p> <p>The Registry to send a copy of this order to the applicant by Post in the address given in the O.A.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">b</td></tr></table>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	b	
(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
b					